

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3239
ANSWERED ON:13.12.2012
MOBILE FERTILIZER MONITORING SYSTEM
Shetkar Shri Suresh Kumar;Tandon Annu

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has launched a first of its kind Mobile Fertilizer Monitoring System (MFMS) across the country with the aim of checking the rampant illegal sale and black marketing by ensuring their registrations;
- (b) if so, the details and its implementations status thereof;
- (c) whether the Government has conducted an audit of this system;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against the violators so far?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b) :Yes Madam. The Department of Fertilizers is following a phased approach to achieve direct transfer of fertilizer subsidy. The first phase of the project focuses on the information visibility of fertilizer availability at the last point of sale. The existing Fertilizer Monitoring System (FMS- www.urvarak.co.in) that tracks availability upto the district level is being extended, through the mobile Fertilizer Monitoring System (m-FMS- www.mfms.nic.in) to the last point of sale i.e. retailer to track the movement and availability of fertilizers. With this, all stakeholders across fertilizer supply chain shall report daily dispatch, receipts and stock updates. All stakeholders are thus required to register in the mFMS and perform the required reporting, to increase transparency across the supply chain. This transparency in the movement of fertilizers and the information of its availability at the last point of sale to the farmers will go a long way in checking any illegal sale and black marketing of fertilizers. The project also aims to transfer the fertilizer subsidy directly to the farmers in the subsequent phases of the project.

Phase I of the project has already been implemented with effect from 1st November, 2012, and is currently under stabilisation . With effect from 1st November, 2012, a portion of the fertilizer subsidy (5-15% depending on the grade of the fertilizers) is being released to the companies only on the basis of retailer acknowledgement of receipt of fertilizer. A monetary incentive of Rs. 50 per metric ton is being provided to the retailer as an incentive for acknowledgement and stock reporting.

(c) to (e): The security audit of the Mobile application was conducted in November 2011 by third party. The findings of the audit report were complied and incorporated in the application. In second round post fixing of audit comments, the application was cleared by auditor. The last audit of web application was conducted in March, 2012 (first level) by NIC. The findings of security audit were complied with. The application was further tested by User Acceptance Test(UAT), conducted by Deptt. of Fertilizers in May 2012. All the observations of UAT were also complied with and the application was cleared by UAT. The next level of security audit will be conducted by end of this year when application is launched in the next phase.